

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/00531/2018

DATED THIS THE 14TH DAY OF AUGUST, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI C.V. SANKAR, MEMBER(A)

Smt T.S. Gokilavani, 40 years,
HR No.200305160,
W/o Sri K.N. Saravanan,
Occn: SDE (Indoor),
BSNL, Indiranagar Telephone Exchange,
Bengaluru-560 038.
(under orders of transfer to Shivamogga TD).
Residing at C-5, 6th Floor,
Indiranagar P&T Quarters,
80 feet Road, Bengaluru-560 008.Applicant.

(By Advocate Shri P.A. Kulkarni)

V/s.

1. Bharat Sanchar Nigam Limited,
By its Chairman & Managing Director,
Corporate Officer (Personnel-II Section)
Bharat Sanchar Bhavan,
4th Floor, Janpath,
New Delhi-110 001.
2. The Chief General Manager Telecom,
Karnataka Telecom Circle, BSNL,
No.1, S. V. Road, Halasuru,
Bangalore-560 008.
3. The Principal General Manager,
BSNL, Bangalore Telecom District,
Raj Bhavan Road, Telephone House,
Bengaluru-560 001.
4. General Manager Telecom,
Bangalore Telecom District,
BSNL Bhavan, Sagar Road,
Shivamogga-577 205.
5. Divisional Engineer (NW-) U &R
BSNL, Channagiri-577 213,
Davangere District.Respondents.

(By Shri Vishnu Bhat, Sr. Panel Counsel)

O R D E R (ORAL)

HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. The applicant is aggrieved by her transfer and her children are in the formative studies of Education and requested for Child Care Leave and disappeared from the office.

2. Now the respondents has taken it as indiscipline, which is actually correct. But at the same time, a more sensitive approach may be taken. Therefore, there will be a mandate issued to the respondents to consider her application for Child Care Leave and issue an appropriate speaking order with sensitivity and concern.
3. OA allowed to this limited extent. This order may be issued by the respondents within the next two weeks. No order as to costs.

(C.V. SANKAR)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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Annexures referred to by the Applicant in OA. No.531/2018

Annexure A-1: Copy of the list dated 5.3.2018 of long standing SDEs published by R-2.

Annexure A-2: Impugned transfer order dated 7.4.2018.

Annexure A-3: Copy of the relieving order dated 18.5.2018 along with typed copy.

Annexure A-4: Copy of the posting order dated 29.5.2018 given by R-4 authority.

Annexure A-5: Copy of the child care leave application dated 31.5.2018.

Annexure A-6: Copy of the BSNL employees transfer policy.

Annexure A-7: Copy of the promotion and posting orders dated 1.6.2018 issued by R-2 authority.

Annexure A-8: Copy of the ID card of the applicant's husband Sri Saravanan K.N.

Annexure A-9: Copy of the report card of applicant's 1st son Hemanth K.S.

Annexure A-10: Copy of the report card of applicant's 2nd son Aswin K.S.

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